



2026:DHC:7607



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
# **CNR No. DLHC010307372026**  
+ OMP (ENF.) (COMM.) 154/2026, EX.APPL.(OS) 977/2026,  
EX.APPL.(OS) 978/2026 & EX.APPL.(OS) 979/2026  
EXCELLING GEO AND ENGINEERING  
CONSULTANT PVT. LTD. ....Decree Holder

Through: Mr. Rakesh Kumar, Mr. Aman  
Kumar and Mr. Ankit Kumar,  
Advs.

versus

C. S. CONSTRUCTION COMPANY PVT. LTD. & ANR.

.....Judgement Debtors

Through: Mr. Aditya Swarup, Mr.  
Manish Kaushik, Mr. Madav  
Aggarwal, Ms. Anagha Dubey,  
Advs.

**CORAM:**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

% **07.09.2026**

1. In view of the order passed in I.A. 18432/2026 in O.M.P. (COMM) 311/2026 learned Counsel for the Decree Holder seeks and is granted leave to withdraw the present petition with liberty to file it again as and when the situation arises.

2. Leave and liberty is granted as aforesaid.

3. The present petition is dismissed as withdrawn with aforesaid liberty.

**OM PRAKASH SHUKLA, J**

**SEPTEMBER 7, 2026/ss**